

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/_4222_/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.
To, Smti. Bijay Lashmi Boruah,
Principal Judge, Family Court
Dhubri.

Dated Guwahati, the 16th June, 2022.

Sub:- **Extension of Commuted leave.**

Ref:- Your letter No FC.XII-3/2019/311/E Dated 13th June, 2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted **extension of Commuted leave for another 14 days i.e. from 11.06.2022 to 24.06.2022 (suffixing 25.06.2022 & 26.06.2022)**, subject to submission of latest Leave Admissibility Report from the office of the Principal Accountant General (A&E), Assam, Guwahati, and subjected to a verification that the claim satisfies the requirement of the leave Rules.

Yours faithfully,

sd/

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-64/2000(Pt.)/4223-4224/A, dated , 16-06-2022

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. A copy of standard form of application for leave of the officer is sent herewith.

2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)